



Government of Jammu and Kashmir  
**Health and Medical Education Department**  
Civil Secretariat, Jammu/Srinagar  
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**NOTIFICATION**

Jammu, the 19<sup>th</sup> of February, 2024

**S.O. 115**: In exercise of the powers conferred by proviso to Article 309 of the Constitution of India, the Lieutenant Governor is pleased to direct that sub-rule (3) of rule 8 of the Jammu and Kashmir Medical and Dental Education (Appointment on Academic Arrangement Basis) Rules, 2020 notified vide S.O 364 dated 27.11.2020 shall be substituted by the following; namely: -

"(3) Staff engaged on teaching posts shall be put on teaching and research duties and shall not be assigned any administrative duties at any level, like the positions of Principal and Head of the Department.

The teaching staff may, however, be assigned the administrative duties of the Head of the Unit. This arrangement shall, however, be for a period of five (05) years only or till the permanent faculty attains the desired eligibility of the post, whichever, is earlier."

**By order of the Lieutenant Governor of Jammu & Kashmir.**

**Sd/-**

**(Dr. Syed Abid Rasheed Shah), IAS**  
Secretary to the Government,  
Health & Medical Education Department

No: ME-Gztd0NMC/26/2022 (CC: 222339)

Dated: 19.02.2024

**Copy to the:**

1. Principal Secretary to the Hon'ble Lieutenant Governor, J&K.
2. Joint Secretary (JK&L), Ministry of Home Affairs, Government of India.
3. Commissioner/ Secretary to the Government, General Administration Department.
4. Secretary to the Government, Department of Law, Justice & Parliamentary Affairs.
5. Director, Archives, Archaeology & Museums, J&K.
6. Principal, Government Medical/Dental College \_\_\_\_\_ (All).
7. OSD with Advisor (B) to the Lieutenant Governor.
8. I/c Website, H&ME Department.
9. Government Order file/Stock file

**(Waqar Talib), JKAS**

Under Secretary to the Government  
Health & Medical Education Department